

IN THE OFFICE OF DISTRICT & SESSIONS JUDGE, SRI MUKTSAR SAHIB

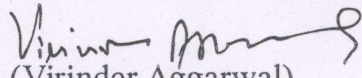
No. _____

Dated _____

EMPLOYMENT NOTICE

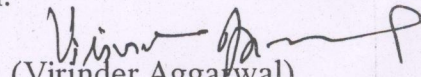
Walk in Test/Interview for three posts of Stenographer Grade-III (Ad-hoc) in the pay scale of Rs.5910-20200-2800/- G.P., with consolidated salary/wages @ Rs.8,370/- p.m. would be held on 24.09.2015 in the office of undersigned.

Graduates from a recognized University, possessing speed of 80 w.p.m. in English shorthand and 20 w.p.m. in transcription of the same and having proficiency in operation of Computer, between the Age of 18 years to 37 years, relaxation of upper age limit as per Punjab Govt. Rules, are eligible.


(Virinder Aggarwal)
Addl. District & Sessions Judge,
Sri Muktsar Sahib

Endst. no. 3110 /EB dated 8/09/15

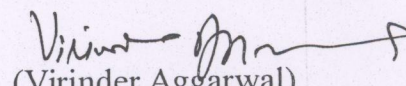
Copy forwarded to the Registrar General, Punjab & Haryana High Court, Chandigarh, for information and necessary action.


(Virinder Aggarwal)
Addl. District & Sessions Judge,
Sri Muktsar Sahib

Endst. no. 3111/EB dated 8/09/15

Copy of this notice be displayed on the Notice Board of this office. Copy forwarded to: -

- 1) The District & Sessions Judges in the State of Punjab, with the request that retrenched/surplus employees be asked to appear in the Walks in Test/Interview to be held on 24.09.2015 at 1:30 p.m.
- 2) The District Employment Officer, Employment Exchange, Sri Muktsar Sahib
- 3) Sh. Sumit Pacherwal, System Officer with the directions to upload the same on the official website <http://ecourts.gov.in/srimuktsarsahib/history>
- 4) Daftri of this office to display this notice on notice board of this office.


(Virinder Aggarwal)
Addl. District & Sessions Judge,
Sri Muktsar Sahib

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